

LISTED ON : 04.05.2017
COURT NO. : 8
ITEM NO. : 41

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.1354 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION NO.2972 OF 2016

(Application for exemption from filing official translation)

STATE OF UTTAR PRADESH

... Petitioner(s)

VERSUS

RAM VIJAY & ORS.

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 12th February, 2016 when the Court was pleased to pass the following order -

**"Delay condoned.
Issue notice."**

Accordingly, Show Cause Notice was issued to all the four Respondents through registered post A.D. on 23rd February, 2016.

It is submitted that Mr. Danish Zubair Khan, Advocate has on 29th March, 2016 filed Vakalatnama/Appearance and has on 14th July, 2016 filed Reply Affidavit on behalf of Respondent Nos.1 to 3. Copy of Reply Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

It is further submitted that neither A.D. card nor unserved cover containing the notice was received back from Respondent No.4.

It is further submitted that pursuant to Ld. Registrar Court's Order dated 12th August, 2016, fresh Show Cause Notice was

issued to Respondent No.4 by registered post A.D. on 24th September, 2016. Tracking report of the article uploaded by the postal Department in respect of notice issued to Respondent No.4 states that item delivered at Etah HO on 4th October, 2016, but no one has entered appearance on behalf of Respondent No.4, so far.

:2:

The matter above mentioned was listed before the Court of Registrar on 20th October, 2016 when the following order was passed -

"Respondent Nos.1 to 3 have already filed the counter affidavit.

None appears for respondent No.4, despite due service.

Registry to process the matter for being listed before the Hon'ble Court, as per rules. "

Service of Show Cause Notice on all the four Respondents is complete.

The matter above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED this the 03rd day of May, 2017.

Sd/-
ASSISTANT REGISTRAR

Copy to -

1. Mr. C.D. Singh, Advocate
A-394, Defence Colony, New Delhi.
2. Mr. Danish Zubair Khan, Advocate
325, New Lawyer's Chambers, S.C.I., N.D.

ASSISTANT REGISTRAR